

the Government's decisions on the recommendations made in it will be laid on the Table of the Lok Sabha as soon as possible.

#### **Air Services from Bombay to Kolhapur**

**1142. Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is a demand for air service from Bombay to Kolhapur by the residents of Kolhapur in Maharashtra; and

(b) if so, the reaction of the Government thereto?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) and (b). The Corporation have reported that they have been receiving, from time to time, requests for starting an air service between Bombay and Kolhapur but for the present they have no plans to operate such a service.

#### **Tollygunge Railway Overbridge**

**1143. Shri Indrajit Gupta:** Will the Minister of Railways be pleased to state:

(a) the details of the scheme for raising the height of the Tollygunge railway overbridge in Calcutta; and

(b) when work is expected to begin and to be completed?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) The existing Russa Road underbridge has a span of 35 ft. on the skew with a clearance of 12' 7" above the road surface. The proposed scheme provides an 80 ft. opening for two lanes of traffic each way, raising the road level by 3' 0" and with a clearance of 14' 6" from the new road level. It has been estimated that the scheme would cost about Rs. 22.454 lakhs, of which it has been agreed that the Railway will share a sum of Rs. 13.80 lakhs, the balance being shared by the State Government, State Transport, Calcutta Improvement Trust, Calcutta Corporation and Calcutta Tramways in pur-

suance to the decisions taken in a meeting called by the Chief Minister of West Bengal on 15-10-60.

(b) It is too early to lay down a target, as the actual execution of the work depends on the 'acceptance' of the cost by all the parties as referred to *vide* para (a) above; and also on the time taken in evicting the refugees and squatters occupying the Railway lands which are required for approaches etc. for reconstructing the bridge.

#### **Acquisition of Land in Tripura**

**1144. Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to acquire the whole of Dhalai and a portion of Aralia Mouza of Sonamura, Tripura;

(b) if so, whether notification for such acquisition has been issued;

(c) whether protests from owners of the areas to be acquired have been received by Government; and

(d) the reaction thereto?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) A proposal to acquire an area of about 460 acres of low lying land in Dhalai Taluk and Aralia Mouza in Sonamura Sub-division is under consideration of the Tripura Administration.

(b) No.

(c) Representations have been received from the owners.

(d) No decision has yet been taken by the Administration.

#### **Train Accident**

**1145. Shri Subiman Ghose:** Will the Minister of Railways be pleased to state:

(a) whether an accident took place between Lorwada and Bhildi stations, Western Railway on the 17th October, 1960 or nearabout that time;

(b) if so, the cause of the accident and the number of the dead and the injured;

(c) whether an enquiry has been held in the matter; and

(d) if so, by whom and what are his findings?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) At about 15.02 hours on 17-10-60 a Motor truck collided with a Passenger train at unmanned level crossing between Lorwada and Bhildi stations on Palanpur-Gandhidam section of Ajmer Division of Western Railway.

(b) to (d). The Government Inspector of Railways, has enquired into the accident. According to his provisional findings the accident was entirely due to the carelessness on the part of driver of Motor truck. The casualties were as under:—

Killed	1
Injured—	
Grievous	8
Minor	2

#### Nationalisation of Medical Services

**1146. Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to state:

(a) whether attention of Government has been drawn to the speech made by the Chairman of the University Grants Commission while addressing the Institute Day of the All India Institute of Medical Sciences recently in which he suggested nationalisation of medical services to improve health services; and

(b) if so, whether Government have considered the suggestion?

**The Minister of Health (Shri Kar-markar):** (a) and (b). Apart from press reports, the Government of India have no record of the speech made by the Chairman of the University Grants Commission while addressing the Institute Day of the All India Institute of Medical Sciences recently in which he had suggested nationali-

zation of medical services to improve health services. No proposal for the nationalization of the medical services is under the consideration of Government.

#### Trachoma and Leprosy

**1147. Shrimati Ila Palchoudhuri:** Will the Minister of Health be pleased to state:

(a) the quantum of financial assistance received by India from the UNICEF for campaigns against the communicable diseases Trachoma and Leprosy.

(b) the approximate annual requirements of India for fighting these diseases; and

(c) the steps taken or proposed to be taken in this direction.

**The Minister of Health (Shri Kar-markar):** (a) From 1957-58 to 1959-60, equipment worth Rs. 2,20,599 has been received from the UNICEF for campaign against Trachoma. No UNICEF assistance has yet been received for the Leprosy Control Scheme.

(b) The annual requirements for fighting these diseases have not yet been worked out. A provision of Rs. 3.08 lakhs and Rs. 40.933 lakhs have been made in the Central Budget for the Trachoma Control Project and Leprosy schemes respectively during 1960-61.

(c) The steps taken or proposed to be taken for campaigns against Trachoma and Leprosy are given in the notes laid on the Table. [See Appendix II, Annexure No. 61].

#### Ships from Yugoslavia

**1148. Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state whether Shipbuilders Association of Yugoslavia has established a company in India to promote sale of Yugoslav-built ships to India and granted a credit of 5 crores of rupees which can buy 40,000 tonnage of ships?